

No.A-45011/06/2015-Ad.I

भारत सरकार /Government of India

कॉर्पोरेट कार्य मंत्रालय /Ministry of Corporate Affairs

'A' Wing, 5th Floor, Shastri Bhawan,
New Delhi, the 02nd May, 2016

OFFICE ORDER

Consequent upon the relieving of Shri Manoj Kumar, Joint Secretary, on his appointment as CVO in DDA, Delhi, the work assigned to him is distributed between JS(B) and JS(K), in addition to their existing duties, as under with immediate effect and until further orders :

Name of the Officer	Existing work allocation	Additional Work allocated
Shri Amardeep Singh Bhatia, Joint Secretary [JS(B)]	Admn.IV	Vigilance Section
	CL-I Section	IEPF Section
	CL-V Section	Insolvency (OLs)
	Capital Market and SEBI related issues	CL-III Section
	Issues relating to Accounting Standards	CL-VII Section Admn.II Section
Shri K.V.R. Murty, Joint Secretary [JS(K)]	MCA-21 e-Governance	IICA Section
	CL-IV Section (Legal)	Admn.III (SFIO) Section
	International Cooperation	PI Section
	IGM Section	Competition Section

2. The above officers will put up the files through Additional Secretary in respect of the additional work allocated to them.

3. This issues with the approval of Secretary, MCA.


(J.S. Audhkhasi)

Deputy Secretary to the Government of India

1. All Officers/Sections of the Ministry
2. PS to Corporate Affairs Minister
3. Office of Secretary/AS/DGCoA/JS(B)/JS(K)/JS(AC)/EA/Adv.(Cost)/DIIs
4. All RDs/ROCs/OLs/CLB/CCI/IICA/CAT/SFIO
5. e-Governance cell for uploading the order under the category 'Miscellaneous'
6. Guard File.

385/Dir(A14)
10/5/16

385
01/5/16
APC MID
10/5/16
STAC (K)